

SENIOR CIVIL JUDGE AND JMFC, SINDHANUR
C.V. Sanath
SENIOR CIVIL JUDGE JMFC, SINDHANUR
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	O.S. 77/2014 (FURTHER HEARING)		AMARESH Vs KSFC	M SHASHIKANT MK
2	M.V.C. 64/2015 (HEARING)		Ramesh Desai So Balaswamy Vs Chittibabu So Ramanna	Srinivas Badi
3	M.V.C. 65/2015 (HEARING)		Shivaraj So Kuppanna Vs Chittibabu So Ramanna	Srinivas Badi
4	R.A. 44/2020 (HEARING)		The Gram Panchayath Ragalaparvi Vs K. Venkat Rao S/o Subba Rao	SREEDHAR SESHADRIGIRI KULKARNI
5	O.S. 129/2014 (EVIDENCE)		MEHABOOB Vs DRONAVALLI NAGASHREE AND OTHERS	M AMAREGOUDA KAG
6	O.S. 239/2014 (EVIDENCE)		K.ANJINEYULU RAJU Vs SHASHAVALI	SREEDHAR KULKARNI SREEDHAR KULKARNI
7	O.S. 274/2014 (EVIDENCE)		Sharadamma Vs Govindraj	K. Veeranagouda
8	O.S. 337/2014 (EVIDENCE)		Dronavalli Nagashree Vs Mehaboob	CKR
9	O.S. 364/2014 (EVIDENCE)		State Bank of India Vs Earappa	H Basavaraj Advocate
10	O.S. 382/2014 (EVIDENCE)		Mallanagouda So Doddanagouda Vs Venkat Rao Urf Giriraj So Janardhana Rao	Basavaraj B Advocate
11	O.S. 36/2015 (EVIDENCE) IA/1/2015		Pampanna So Sabappa Nayak Vs Tirumal Rao So Khande Rao	M. AMARE GOUDA
12	O.S. 211/2015 (EVIDENCE) IA/1/2015		Syed Mohiyuddin Hussaini Alias Syed Sabeer Hussaini So Syed Mohinuddin Hussaini Vs Abdul Majid So Abdul Rasheed	RAJASHEKHAR
13	O.S. 8/2017 (EVIDENCE)		Sangappa S/o Ningappa Vs Ayyappa S/o Mallappa	B.BASAVARAJ
14	O.S. 14/2017 (EVIDENCE) IA/1/2017		Yankamma W/o Late Hirebasappa Vs Nagamma W/o Late Hirebasappa	VIRUPAKSHA MALIPATIL

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C.V. Sanath

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Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 39/2017 (EVIDENCE) IA/1/2017		Kumari Padmavathi D/o Nerasanagouda Abbigeri Vs Kumari Bassamma D/o Nerasanagouda	KALMANGI AMAREGOUDA
16	O.S. 69/2017 (EVIDENCE) IA/1/2017		Bharath S alias Bharath S/o S.Janardhan Swamy alias Chode Veer Janaradhan swamy Vs Smt.Pushpavathi alias M.Kalavathi W/o M.Venkatarao	V.A.PATIL
17	O.S. 168/2017 (EVIDENCE)		Smt.Mallamma W/o Late Rajappa Nayak Vs Smt.Ambamma W/o Late Rajappa Nayaka	KALMANGI AMAREGOUDA
18	O.S. 30/2018 (EVIDENCE)		Boddu Venkataramireddy S/o Vemareddy Vs Pampanna S/o Hanumanthappa	VIJAYABHASKAR REDDY
19	O.S. 131/2018 (EVIDENCE)		UCO BANK, Turvihhal village Vs Ningappa Sajjan S/o Late Vatagalappa	SREEDHAR SESHADRIGIRI KULKARNI
20	M.C. 13/2019 (EVIDENCE)		Pakeerappa S/o Mahadevappa Vs Jalalamma W/o Pakeerappa	Chidanandappa.D.Udbal
21	O.S. 41/2019 (EVIDENCE)		Parimalamma W/o Late Shankragouda Vs Giriyamma W/o Late Yankanagouda	VIRUPAKSHA MALIPATIL
22	M.C. 27/2019 (EVIDENCE)		Veeresh Alias Veeranna S/o Ningappa Alias Lingappa Vs Savitri Alias Amaramma w/o Veeresh	INDUVASI SUNIL KUMAR
23	M.V.C. 124/2019 (EVIDENCE)		Chandrappa S/o Jambanna Vs Vijay Bhupathi S/o Murugesan	Hanumanthappa Budival
24	O.S. 61/2014 (ARGUMENTS)		PATTABI RAMIREDDY Vs V.HUTCHAREDDY	GSRK REDDY GSRK REDDY
25	O.S. 133/2019 (ARGUMENTS) IA/1/2019		N. Suvarana Sudha W/o N. Raghunatha Prasadha Vs Mareddy Padmavathi W/o Rambabu	VIJAYABHASKAR REDDY
26	O.S. 124/2014 (NULL)		AMBAMMA AND OTHERS Vs TIPPANNA AND OTHERS	MARIBASANGOUDA K.VEEERANGOUDA

SENIOR CIVIL JUDGE AND JMFC, SINDHANUR

C.V. Sanath

SENIOR CIVIL JUDGE JMFC, SINDHANUR

Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	EX 42/2018 (NULL)		Mahesh S/o Hanmantha Reddy Vs Annamma D/o Late Goudappa	M. AMARE GOUDA
Cases listed below are adjourned due to Covid 19				
28	EX 85/2014 (SUMMONS)	06-01-2021	SHARADAMMA AND OTHERS Vs THE LAO AND ANOTHER	SS
29	EX 90/2014 (SUMMONS)	06-01-2021	THE MANAGER SBI Vs RAMAPPA	N.RAMANGOUDA
30	EX 165/2014 (SUMMONS)	06-01-2021	THE SBI Vs RAMANNA	N.RAMANGOUDA SH
31	M.V.C. 40/2014 (SUMMONS)	06-01-2021	KOKAN MESTRY Vs S.Y MANJU KARTHIK NAYADU	VAP VAP
32	O.S. 128/2015 (SUMMONS) IA/1/2015	06-01-2021	Erappa So Devendrappa Vs Devappa So Late Devappa Talavar	Chkidanandappa Udbal
33	O.S. 199/2015 (SUMMONS)	06-01-2021	Sharanamma @ Sanna Sharanamma Wo Yankanna Vs Sharanamma @ Dodda Sharanamma Wo Rudragouda	BASAVARAJ G. YETTANATTI
34	O.S. 5/2016 (SUMMONS) IA/1/2016	06-01-2021	T.Nagaraj So T.Parasappa Vs K.Mahesh So Malleshappa	R.K.NAGARAJ
35	O.S. 192/2017 (SUMMONS) IA/2/2017 IA/1/2017 IA/3/2017	06-01-2021	Mehaboob Bee W/o Late Peer Sab Vs Mehaboob Sab alias Mehamood Sab S/o Late Khaja Hussain Sab	KANDAGAL AKBAR
36	M.C. 16/2018 (SUMMONS)	06-01-2021	Renukamma alias Gouramma W/o Turumandeppa (D/o Narasappa) Vs Nill	Thimmappa Dasar
37	O.S. 121/2018 (SUMMONS)	06-01-2021	Suvarna W/o Shivananda Karatagi Vs Earappa S/o Shankrappa Hanchinal	Bhojaraj
38	O.S. 214/2018 (SUMMONS)	06-01-2021	Veerendra Patil S/o Late Basanagouda Vs Gouramma W/o Late Basanagouda	SHEKARAPA DUMTHI

SENIOR CIVIL JUDGE AND JMFC, SINDHANUR
C.V. Sanath
SENIOR CIVIL JUDGE JMFC, SINDHANUR
Cause List Date: 07-12-2020

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39	EX 6/2019 (SUMMONS)	06-01-2021	Huchchappa S/o Govindappa Vs Cholamandalam G I Co. Ltd.Represented through its The Asst, Manager	Venkata Srinivas Pampana
40	EX 10/2019 (SUMMONS)	06-01-2021	Earappa S/o Hosagerappa Vs Mohammed Javed Hussain Ambar Khan S/o Mohammed Yakub Ambar Khan	J.Rayappa
41	S.C. 16/2019 (SUMMONS)	06-01-2021	State Bank of India Represented by its Manager Vs B. Sathyanarayan S/o B. Ramakrishan	BASAVARAJ HULIHYDER
42	EX 16/2019 (SUMMONS)	06-01-2021	Shankamma W/o Venkoba Vs Basavaraj S/o Sharanegouda Malipatil	V.K. HIEMATH
43	M.C. 35/2019 (SUMMONS)	06-01-2021	K. Shivaraj S/o Late Nagappa Kuri Vs Smt. Lakshmi Aliyas Muddamma W/o K. Shivaraj	K. Sharanappa
44	M.C. 55/2019 (SUMMONS)	06-01-2021	Smt. Nalini W/o Sundeep Gadde Vs Sundeep Gadde S/o Durga Rao	G.S.R.K. Reddy
45	M.C. 59/2019 (SUMMONS)	06-01-2021	Basavaraj S/o Ramappa Nayak Vs Nill	J.Rayappa
46	EX 34/2019 (SUMMONS)	06-01-2021	Aralagadda Pampapati S/o Aralagadda Panduranga Vs R. Mallikarjunareddy S/o R Ragavendrareddy.	Bheemanagouda
47	O.S. 161/2019 (SUMMONS)	06-01-2021	UCO Bank Vs Smt. Hampamma D/o Gullappa Aliyas Bullapa Vatagal	SREEDHAR SESHADRIGIRI KULKARNI
48	O.S. 162/2019 (SUMMONS)	06-01-2021	UCO Bank Vs Smt. Umadevi W/o Sharanappa Handrki	SREEDHAR SESHADRIGIRI KULKARNI
49	O.S. 165/2019 (SUMMONS)	06-01-2021	Smt. Chaitra W/o Hanumanagouda Vs Shekharappa Gundadar s/o Late Rudrappa Gundadar	M. AMARE GOUDA

SENIOR CIVIL JUDGE AND JMFC, SINDHANUR**C.V. Sanath****SENIOR CIVIL JUDGE JMFC, SINDHANUR****Cause List Date: 07-12-2020**

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50	O.S. 170/2019 (SUMMONS) IA/1/2019	06-01-2021	Mallikarjuna S/o Eranna Aliyas Veeranna Vs Smt. Akkanagamma W/o Mallappa	SREEDHAR SESHADRIGIRI KULKARNI
51	O.S. 182/2019 (SUMMONS)	06-01-2021	M.G. Auto Service Sindhanur Vs Mr. Mahadevappa Dinni S/o Ranganna	R. Veeresh
52	S.C. 39/2019 (SUMMONS)	06-01-2021	Karnataka Gramin Bank Branch Gorebal Vs Padmaja Avapati W/o Bramahaiah	BASAVARAJ HULIHYDER
53	M.C. 88/2019 (SUMMONS)	06-01-2021	K. Naresh S/o Late kalasubramanyam Vs Smt Venkatadurga Tanuja W/o K. Naresh	Laxmikantreddy
54	O.S. 2/2020 (SUMMONS)	06-01-2021	Sri. U. Sudhakar S/o Chittaiiah Vs Khajee Jeelani Pasha S/o Gulam Dastagir	B. Abdul Gani
55	O.S. 25/2020 (SUMMONS) IA/1/2020	06-01-2021	Chitturi Venugopal S/o Nagendra Varaprasad Vs Hotel Erappa S/o Shankrappa	SREEDHAR SESHADRIGIRI KULKARNI
56	O.S. 58/2020 (SUMMONS) IA/1/2020	06-01-2021	K. Bagyamma W/o K. Krishnareddy Vs Pakeeramma W/o Irelingappa	VIJAYABHASKAR REDDY
57	S.C. 2/2020 (SUMMONS)	06-01-2021	Karnataka Gamin Bank Vs Sri. Venkateesha S/o Sheshagiri Rao	BASAVARAJ HULIHYDER
58	M.C. 24/2020 (SUMMONS)	06-01-2021	Sri. Suganagouda S/o Sharanabanagouda Vs Nill	J.Rayappa
59	O.S. 115/2020 (SUMMONS)	06-01-2021	Hosgerappa S/o. LAte. Ramappa @ Ramanna Vs Hirelingappa S/o. Late. Ramappa @ Ramanna	Basavaraj Bavital
60	M.C. 32/2020 (SUMMONS)	06-01-2021	Smt. Jyothi W/o Godavarthi Srinivas Vs Nill	G.S.R.K. Reddy
61	O.S. 141/2020 (SUMMONS)	06-01-2021	State Bank of India Vs Pampapathi S/o Siddappa Kotagi	K.VEERABHADRA GOUDA

SENIOR CIVIL JUDGE AND JMFC, SINDHANUR**C.V. Sanath****SENIOR CIVIL JUDGE JMFC, SINDHANUR****Cause List Date: 07-12-2020**

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62	O.S. 142/2020 (SUMMONS)	06-01-2021	State bank of India Vs Smt. Koripalli Indramba W/o Koripalli Srinivas Rao	K.VEERABHADRA GOUDA
63	M.C. 40/2020 (SUMMONS)	06-01-2021	Mallangouda S/o. Late. Shambanagouda Malipatil Vs Smt. Parvati W/o. Mallangouda Malipatil	SREEDHAR SESHADRIGIRI KULKARNI
64	O.S. 155/2020 (SUMMONS)	06-01-2021	State Bank of India branch Balaganur taluka Sindhanur Vs Sri Venkoba S/o. Rama Swamy	U. BasavantaRao
65	M.A. 9/2020 (SUMMONS)	06-01-2021	Sahed Bhadri S/o. Late Amjad Khadri Dhaner Vs Venkatesh S/o. Veeresh Mulimani	M.Amaregouda
66	O.S. 178/2020 (SUMMONS)	06-01-2021	Doddaramanna Aliyas Ramanna S/o Chatrappa Junge Vs Amareshappa S/o Sharanappa	SRI SHASHIDHARGOUDA KELUR
67	O.S. 184/2020 (SUMMONS)	06-01-2021	smt. Veena W/o. Vishnuteertha Bichakal (D/o. LAte. Krishnaji Umarji) Vs Smt Radhabai W/o. Late. Krishnaji Umarji	C VEERESH
68	R.A. 7/2014 (NOTICE)	06-01-2021	MALLIKARJUNA Vs HANUMAMMA	MK MUTYALA RAO
69	EX 185/2014 (NOTICE)	06-01-2021	KHAJABEE @ KHAJABEGUM Vs MALLIKARJUNA @ ARJUNA	N.RAMANGOUDA N.RAMANGOUDA
70	O.S. 200/2014 (OBJECTION)	06-01-2021	TIRUMALAMBIKA DEVI Vs DYAVAMMA	MARIBASANGOUDA MARIBASANGOUDA
71	O.S. 362/2014 (OBJECTION)	06-01-2021	Veerbhadragouda Vs Yalashetty Raghavendra	Basavarah G Yatanatti Advocate Sindhanur
72	L.A.C. 27/2014 (OBJECTION)	06-01-2021	HARIGOPAL REDDY Vs LAOAC	
73	O.S. 73/2015 (OBJECTION)	06-01-2021	Renukamma Wo Late Basavaraj Nayak. Vs Dyavamma Wo Hanmanthappa Nayak	HRG

SENIOR CIVIL JUDGE AND JMFC, SINDHANUR**C.V. Sanath****SENIOR CIVIL JUDGE JMFC, SINDHANUR****Cause List Date: 07-12-2020**

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74	R.A. 13/2015 (NOTICE) IA/1/2015	06-01-2021	Sri.Siddappa Chelavadi So Lalappa Chelavadi Vs Sri.Ambanna Cheluvadi So Late Chandappa, Cheluvdi	Santosh Virupaxgouda patil
75	EX 5/2017 (NOTICE)	06-01-2021	K.Madasudana Shetty S/o K.Vithobanna Shetty Vs Kondaiah S/o Narayanappa Illur	K.K.VISHWANATH
76	EX 22/2017 (NOTICE)	06-01-2021	The Manager Canara Bank Br.Sindhanur Vs V.Bharatkumar Reddy S/o V.Siddareddy	M. AMARE GOUDA
77	S.C. 36/2018 (NOTICE)	06-01-2021	STATE BANK OF INDIA, Representated by its Chief Manager. Vs G. Venkataratnam S/o Narayana Swamy	BASAVARAJ HULIHYDER
78	EX 21/2018 (NOTICE)	06-01-2021	Sanna Thimmappa S/o Chandappa Vs Sharanappa S/o Pampanagouda	K VEERANAGOUNDA
79	Misc 24/2018 (NOTICE) IA/1/2018	06-01-2021	Balaji Agro Mart, Dealer in Fertilizers and PesticidesBy its proprietor M. Mutyala Rao S/o Late Sur Vs G.S.V. Prasad S/o Radhakrishnayya	SRI SHASHIDHARGOUDA KELUR
80	R.A. 37/2018 (NOTICE) IA/1/2018	06-01-2021	Shekharappa S/o Maribasappa Vs Renukamma W/o Shekharappa Nandavadagi	J.Rayappa
81	R.A. 5/2019 (NOTICE) IA/1/2019	06-01-2021	Anna Mandal W/o Late Nirupad Mandal Vs Sheela Mandal W/o Pavitraray	VIRUPAKSHA MALIPATIL
82	M.C. 38/2019 (NOTICE)	06-01-2021	Basavaraj S/o Devendrappa Vs Smt. Narayanamma S/o Basavaraj	T.G.Dasar
83	O.S. 159/2019 (WRITTEN STATEMENT)	06-01-2021	Ambanna S/o Buddappa Vs Basavaraj S/o Late Earappa	Basavaraja G. Yatnathi
84	Misc 29/2019 (NOTICE) IA/1/2019 IA/2/2019	06-01-2021	Smt. Shakilabegum W/o Late Maheboob Vs E.Srinivas S/o Venkataro	VIRUPAKSHA MALIPATIL

SENIOR CIVIL JUDGE AND JMFC, SINDHANUR**C.V. Sanath****SENIOR CIVIL JUDGE JMFC, SINDHANUR****Cause List Date: 07-12-2020**

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85	O.S. 206/2019 (WRITTEN STATEMENT)	06-01-2021	Shamappa S/o Late Shankarappa Vs Mariyamma W/o Late Chatrappa	J.Rayappa
86	FDP 7/2019 (OBJECTION) IA/1/2019 IA/2/2019	06-01-2021	Smt. Hanumakka @ Shaila W/o Malharao Dixit Vs V. Tirumalarao S/o Late Krishnarao	nirupadappa
87	O.S. 212/2019 (OBJECTION) IA/1/2019	06-01-2021	Shankar Kumar S/o Indirappa Vs Hulugappa aliyas Sanna hulugappa S/o Indirappa Myadar	N. Ramanagouda
88	R.A. 66/2019 (OBJECTION) IA/1/2019	06-01-2021	Smt. Gangamma W/o Hanumantha Madiwal Vs Smt. Maheshwari W/o Manjunatha	SREEDHAR SESHADRIGIRI KULKARNI
89	O.S. 224/2019 (NOTICE) IA/1/2019	06-01-2021	Sri. G. Siddeshwar S/o Siddramappa Vs Raghavendra Rao S/o Ramachandra RAO	INDUVASI SUNIL KUMAR
90	R.A. 10/2020 (OBJECTION) IA/1/2020 IA/2/2020	06-01-2021	Smt. Padma D/o Alluri Venkataramarao W/o Chandreshs Aliyas Chandrashekarappa Vs RAnappa S/o Late Hanumanthappa	G.S.R.K. Reddy
91	M.C. 13/2020 (NOTICE)	06-01-2021	Ramesha S/o Pakeerappa Thekkalkote Vs Smt. Laxami Aliyas Huligemma W/o Ramesha	KALMANGI AMAREGOUDA
92	M.C. 14/2020 (NOTICE)	06-01-2021	Anjaneya S/o Hanumanthappa mustur Vs Smt. Yallamma W/o Anjeneya	MOHAMMED ALI NAIK
93	O.S. 64/2020 (NOTICE) IA/1/2020	06-01-2021	Bheemappa S/o Earappa Vs Kumpanna Kurli S/o Earappa	VIRUPAKSHA MALIPATIL
94	EX 18/2020 (NOTICE)	06-01-2021	T. Shivaleela W/o. T. Basavaraj Vs Venkatesh S/o. Krishnappa Agasar	VIRUPAKSHA MALIPATIL

SENIOR CIVIL JUDGE AND JMFC, SINDHANUR**C.V. Sanath****SENIOR CIVIL JUDGE JMFC, SINDHANUR****Cause List Date: 07-12-2020**

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95	O.S. 121/2020 (WRITTEN STATEMENT)	06-01-2021	Malkanagouda S/o Hampanagouda Vs Smt.Neelamma W/o Basanagouda	Basavaraja Gudadas
96	O.S. 125/2020 (NOTICE) IA/1/2020	06-01-2021	Hanumantha S/o Late Jaidyappa Kuragaddi Vs Irappa S/o Late Jadiyappa Kuragaddi	K. Chandrashekar
97	M.A. 10/2020 (NOTICE) IA/1/2020	06-01-2021	Chandasab S/o Rajasab Pinjar Vs Smt. Roshan Bebi W/o Alam Sab Dumathi	KALMANGI AMAREGOUDA
98	R.A. 43/2020 (NOTICE) IA/1/2020 IA/2/2020	06-01-2021	Mohammed Rafiq S/o Mohammed Ibraim Dhotihal Vs Mohammed Ibraim S/o Haji Rajasab Dhotihal	GSRK reddy
99	S.C. 25/2020 (APPEARANCE OF PARTY)	06-01-2021	State Bank fo India Vs Smt. Nekkanti Nagamani W/o Bhulokaraudu	premamurthy Hiremath
100	S.C. 26/2020 (APPEARANCE OF PARTY)	06-01-2021	State Bank of India Vs Smt. Nekkanti Vijayalaxmi W/o Bhaskar Rao	Premamurthy Hiremath
101	O.S. 183/2020 (APPEARANCE OF PARTY)	06-01-2021	State Bank of India Vs Sridhar Sai G S/o Srinivas Rao G	Premamurthy Hiremath
102	M.V.C. 132/2018 (A.D.R.)	06-01-2021	Hanmantha S/o Yankappa Goudar Vs Syed Hameed S/o Syed Sadeem	J.RAYAPPA
103	O.S. 76/2018 (A.D.R.)	06-01-2021	H P Panduranga S/o Late H P Venkayya Vs Yashodamma W/o Narasareddy	H Ramanagouda NAGENDRA KUMAR
104	O.S. 119/2018 (A.D.R.)	06-01-2021	Muddappa S/o Pampapathi Vs Amaragundappa S/o Pampapathi	VIRUPAKSHA MALIPATIL
105	R.A. 43/2018 (A.D.R.)	06-01-2021	Gundamma W/o Mudukappa Miltry Vs Shambulingappa S/o Mudukappa	Urkundappa
106	O.S. 52/2019 (ORDERS) IA/1/2019	06-01-2021	Mallikarjuna Shamiyana supplier Jawalagera Vs Sharanabasaveshwar Shamiyana Suppliers, Gorebal	Santosh Virupaxgouda patil

SENIOR CIVIL JUDGE AND JMFC, SINDHANUR

C.V. Sanath

SENIOR CIVIL JUDGE JMFC, SINDHANUR

Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
107	O.S. 213/2020 (ORDERS) IA/1/2020	06-01-2021	Lingamma W/o Yankareddy Vs Smt. Mallamma Aliyas Laxmidevi W/o Late Sharanappa	VEERESH PANNUR
108	O.S. 181/2014 (JUDGEMENT)	06-01-2021	EARAMMA Vs RAMAYYA	SVP MDJ
109	O.S. 38/2016 (JUDGEMENT)	06-01-2021	Smt.Duggamma Wo Amarappa Vs Smt.Sharanamma Wo Lankeppa	Chidanandappa Udbal
110	M.V.C. 208/2017 (JUDGEMENT)	06-01-2021	Basanagouda S/o Devendragouda Vs Srikantha S/o Shankrappa Basirikatti	SRINIVAS BADI
111	M.C. 24/2019 (COMPLIANCE) IA/1/2019	06-01-2021	Rajeshwari W/o M. Venkateshwarareddy Vs M. Venkateshwarareddy S/o Late Shankarreddy	SREEDHAR SESHADRIGIRI KULKARNI

SENIOR CIVIL JUDGE AND JMFC, SINDHANUR

C.V. Sanath

SENIOR CIVIL JUDGE JMFC, SINDHANUR

Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	C.C. 156/2018 (FRAMING OF CHARGE OR PLEA)		State by Turvihal PS Vs Rudragouda S/o Basavarajappa Balaganoor	APP
2	C.C. 20/2019 (FRAMING OF CHARGE OR PLEA)		State by Turvihal PS Vs Durugappa S/o Bulla Erappa	APP
3	C.C. 43/2017 (H.B.C)		State by Turvihal PS Vs Basavaraj S/o Mudukappa alias Mudiyappa	APP
4	C.C. 14/2018 (H.B.C)		State by Turvihal PS Vs Veerupaxi alias Verupaxayya	APP
5	C.C. 77/2018 (H.B.C)		State by Turvihal PS Vs Khasimsab S/o Goodsab	APP
6	C.C. 90/2018 (H.B.C)		Turvihal PS Vs Khasimsab S/o Allasab	APP
7	C.C. 69/2019 (H.B.C)		State by Turvihal PS Vs Ramalingappa S/o Veerbhadrapa Gomarshi	APP
8	C.C. 251/2019 (H.B.C)		Through Turvihal PS Vs Veerasha S/o Shivayyaswamy	APP
Cases listed below are adjourned due to Covid 19				
9	C.C. 4/2017 (SUMMONS)	06-01-2021	State by Turvihal Police Station Vs Basavaraj S/o Devendragoud	APP
10	C.C. 59/2018 (SUMMONS)	06-01-2021	State by Turvihal PS Vs Saleem@Saleem Pasha S/o Mahiboob @ Shek Mahiboob	APP
11	C.C. 106/2018 (SUMMONS)	06-01-2021	Turvihal PS Vs Nagappa	APP
12	C.C. 222/2019 (SUMMONS)	06-01-2021	Through Turvihal PS Vs Veeresh S/o Nagappa	APP
13	C.C. 235/2019 (SUMMONS)	06-01-2021	Through Turvihal PS Vs Anandappa S/o Nirupadi	APP

SENIOR CIVIL JUDGE AND JMFC, SINDHANUR

C.V. Sanath

SENIOR CIVIL JUDGE JMFC, SINDHANUR

Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	C.C. 276/2019 (SUMMONS)	06-01-2021	Through Turvihal PS Vs Gangappa S/o Hanumantappa	APP
15	C.C. 17/2020 (SUMMONS)	06-01-2021	State by Turvihal PS Vs Veerabhadra S/o Erappa	APP
16	C.C. 274/2020 (SUMMONS)	06-01-2021	State by Turvihal PS Vs Earappa S/o Devendrappa	app
17	C.C. 453/2020 (SUMMONS)	06-01-2021	Turvihal PS, Sindhanur Vs Ballappa S/o. Ningappa	Govt APP
18	C.C. 465/2020 (SUMMONS)	06-01-2021	State by Turvihal PS Vs Ashok S/o Basavaraj	app
19	C.C. 479/2020 (SUMMONS)	06-01-2021	Turvihal PS, Sindhanur Vs Venkangouda Girigouda @ Venkanagouda	Government APP
20	CrI.Misc. 584/2020 (SUMMONS)	06-01-2021	Nirupadeppa S/o Kadabasappa Vs The Tahashildar, Sindhanur.	Hanumantappa Budival
21	CrI.Misc. 585/2020 (SUMMONS)	06-01-2021	State by Turvihal PS Vs Dyamanna and Others	ap
22	C.C. 71/2018 (OBJECTION)	06-01-2021	State by Turvihal PS Vs Basavaraj S/o Yankappa	APP
23	C.C. 468/2020 (ORDERS)	06-01-2021	State by Turvihal PS Vs Virupakshayya Swamy S/o Andanayya Swamy	APP

PRL CIVIL JUDGE AND JMFC, SINDHANUR
Sri.Shreyansh Doddamani
PRL CIVIL JUDGE AND JMFC, Sindhanur
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
03:00-04:00 PM				
1	O.S. 86/2020 (FIRST HEARING)		UCO Bank, branch Turvihal Village, Tq. Sindhanur, Dist. Raichur represented by its Manager Vs Shankrappa S/o. Shanmukappa Ganiger	K VEERANAGOUNDA
2	O.S. 136/2020 (FIRST HEARING)		Biswadevdash S/o. Bidaandas Vs Mainadatt W/o. Govindadatt	V.A. Patil
STEPS				
3	O.S. 201/2014 (SUMMONS)		State Bank of India, Br. Sindhanur. Vs Madhavi T	N. Ramanagouda,
4	O.S. 34/2017 (HEARING) IA/1/2017		Rudamma W/o Late Kariveerayya Vs Sridevamma W/o Late Kariveerayya	VIRUPAKSHA MALIPATIL
5	O.S. 113/2010 (EVIDENCE)		Sri. Shanker Trust Vs Veeresh Baligar	MAG S.A.
6	Misc 113/2016 (ORDERS)		The Manager PKGB, Vs N.Mallappa So Nagappa,	J.Rayappa
7	O.S. 413/2019 (FOR COMPLIANCE) IA/1/2019		Ram Mestri S/o. Nitay Mestri Vs Billurani W/o. Sedheerchandra Mestri	Karunakar
8	O.S. 9/2020 (FOR SETTLEMENT)		Smt.Pakeeramma W/o. Ayyappa Vs Abdul Raheman Sab S/o. Kareemsab @ Kasimsab	SHRIDHAR ABKARI
Cases listed below are adjourned due to Covid 19				
9	EX 45/2015 (SUMMONS)	25-01-2021	PGBank Br.Dhadesugur. Vs Kurubar Basappa So Fakeerappa.	M.Kalingappa.
10	O.S. 61/2016 (SUMMONS)	25-01-2021	T.Ramakrishna So late Papparao, Vs Sharanegouda So late Shankragouda,	Thimmappa Dasar
11	O.S. 55/2017 (SUMMONS) IA/2/2017 IA/1/2017	25-01-2021	Yankappa S/o Linganna Tinikedar Vs Noor Mohemmed S/o Mohammed Pasha Sab	KALMANGI AMAREGOUDA

PRL CIVIL JUDGE AND JMFC, SINDHANUR
Sri.Shreyansh Doddamani
PRL CIVIL JUDGE AND JMFC, Sindhanur
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	O.S. 175/2017 (SUMMONS) IA/1/2017	25-01-2021	Mohd Yousuf Amber Khan S/o Late Mohd Yakub Amber Khan Desai Vs Ameer Amber Khan S/o late Mohd Yakub Amber khan Desai	M. Amaregouda
13	O.S. 512/2017 (SUMMONS)	25-01-2021	H Rudragouda S/o Pampanagouda Vs Nelluri Murlikrishna S/o Ranga Rao	M. Amaregouda
14	O.S. 2/2018 (SUMMONS)	25-01-2021	Hanumanthamma W/o Thimmareddy Vs Deputy Commissioner	KALMANGI AMAREGOUDA
15	O.S. 90/2018 (SUMMONS)	25-01-2021	Pampanna S/o Basanna Chakkoti Vs Parvathamma W/o Mahadevappa	K VEERANAGOUNDA
16	O.S. 134/2018 (SUMMONS) IA/1/2018	25-01-2021	Amaresh Kadbur S/o Adappa Vs Shankaralingappa S/o Gurulingappa	VIJAYABHASKAR REDDY
17	O.S. 174/2018 (SUMMONS) IA/1/2018 IA/2/2018	25-01-2021	Devapur Pampanna S/o Gadeppa Vs Basavaraj S/o Bakali Gundappa	LINGARAJ HALAPUR H
18	EX 34/2018 (SUMMONS)	25-01-2021	Enaganti Nagamani W/o KoteshwaraRao Vs Venkappa S/o Hanumantha Reddy	K VEERANAGOUNDA
19	O.S. 56/2019 (SUMMONS)	25-01-2021	Channamma W/o Sanna Govindappa Sankanal Vs Nagappa S/o Sanna Govindappa Sankanal	Ramesh Juratagi
20	O.S. 100/2019 (SUMMONS)	25-01-2021	UCO Bank Vs Balaji S/o Mariyappa Madiwal	SREEDHAR SESHAGIRI KULKARNI
21	EX 28/2019 (SUMMONS)	25-01-2021	M/s Laxmi Venkateshwara Rice Mill Vs K.S. Prasad	GSRK reddy
22	O.S. 154/2019 (SUMMONS) IA/1/2019	25-01-2021	Jubeda Begum W/o. Khadarbasha Vs Najeer sab S/o. Moulasab	R.K. Nagaraj

PRL CIVIL JUDGE AND JMFC, SINDHANUR
Sri.Shreyansh Doddamani
PRL CIVIL JUDGE AND JMFC, Sindhanur
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
23	O.S. 160/2019 (SUMMONS)	25-01-2021	Safan Chakravarthi S/o Paramata Chakravarathi Vs Maimuna Begum W/o D. Faisal Ullah	K.JAGADISH PAMPANNA
24	O.S. 191/2019 (SUMMONS)	25-01-2021	Omkar S/o Yamanappa Vs Ramappa alias Tukaram S/o Yamanappa	M. Amaregouda
25	EX 46/2019 (SUMMONS)	25-01-2021	Pampapathi S/o Rajapa Antragangi Vs Sharanaiah S/o Veeraiah	SHRIDHAR ABKARI
26	O.S. 421/2019 (SUMMONS) IA/1/2019	25-01-2021	Siddamma W/o. Veeresh Vs Hulugappa S/o. Shambappa	VIRUPAKSHA MALIPATIL
27	O.S. 492/2019 (SUMMONS)	25-01-2021	Srishakti Trading Company, General Merchant Sindhanur Vs M.A.K Traders, Represented by it proprietor	Nabi Sab
28	EX 99/2015 (ENQUIRY)	25-01-2021	Mareswamy So Hanumathappa, Vs Somanatha So Basappa,	K. Shekargouda.
29	O.S. 82/2020 (SUMMONS) IA/1/2020	27-01-2021	Sri. Subhash Mestri S/o. Jalandar Mestri Vs Sri. Prabhash Mestri S/o. Jalandar Mestri	Ravikumar V. Basavaraj Gudadur
30	O.S. 105/2020 (SUMMONS)	27-01-2021	K Devi W/o. Muniyandi Vs Anigamma alias Angamel W/o. Kailsam	K. Shekhargouda
31	O.S. 174/2020 (SUMMONS)	27-01-2021	Devareddy S/o. Ramanagouda Vs Smt. Rudramma W/o. Basanna	Basavaraj Gudadur
32	O.S. 372/2020 (SUMMONS)	27-01-2021	Hussainabee W/o. Imamsab Vs Mounesh S/o. Rayappa	E.H. Nandihalli
33	EX 165/2013 (NOTICE)	27-01-2021	Syndicate Bank Br. Sindhanur. Vs Ambasa So Chintusa.	VAG
34	EX 3/2015 (NOTICE)	27-01-2021	The C.E.O. Prathmika Krishi Pattana Sahakar Sanga Ni. Vs Manjunath Diwan Wo. Radhakrishana	Akbar Kandagal

PRL CIVIL JUDGE AND JMFC, SINDHANUR
Sri.Shreyansh Doddamani
PRL CIVIL JUDGE AND JMFC, Sindhanur
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
35	O.S. 310/2017 (NOTICE) IA/1/2017	27-01-2021	Pampanna S/o Basanna Chakoti Vs Kariyappa S/o Lingappa	SHARANABASAVARAJ SHIRADDI
36	O.S. 132/2019 (NOTICE) IA/1/2019	27-01-2021	Akkamahadevi W/o Late Karibasayya Vs Sugayya S/o Late Mahalingayya	M.D.Jaffer
37	EX 55/2019 (NOTICE)	27-01-2021	Basavaraj S/o Amaranna Vs Shivareddy S/o Veerareddy	Anandkumar M
38	O.S. 419/2019 (NOTICE) IA/1/2019	27-01-2021	Smt.Laxmi W/o Channanagouda Vs Basavaraj S/o Basanna Mareddi	G.V.Joshi
39	EX 74/2019 (NOTICE)	27-01-2021	Siddappa S/o. Ningappa @ Lingappa Vs Smt. Parvathamma W/o. Pampapathi @ K Pampapathi	Basavaraj Bavital
40	EX 80/2019 (NOTICE)	27-01-2021	Shivakumar Hiremath S/o. Siddalingayya Vs Godavarthy Varalaxmi W/o. Appa Rao	Bhojraj
41	EX 87/2019 (NOTICE)	27-01-2021	Hanumantharaya S/o. Balappa Vs Raghavendra S/o. Pothanna Uppar	SHRIDHAR ABKARI
(O.S./0000048/2018)				
42	O.S. 130/2020 (APPEARANCE OF PARTY) IA/1/2020	27-01-2021	Amarappa S/o. Hiresangappa Vs Nalla Nagamani W/o. Nalla Narayana	V.A. Patil
43	O.S. 140/2020 (APPEARANCE OF PARTY) IA/1/2020	27-01-2021	Smt. Subbalakshmi W/o. Maddakari Subba Rao alias Venkat Subba Rao Vs Maddakari Subba Rao S/o.Venkata Subbarao	Basavaraj Bavital
44	O.S. 153/2020 (APPEARANCE OF PARTY)	27-01-2021	Praveen S/o. Pampayyaswamy Vs Gurulingayya alias Gurayya S/o. Veerabhadrayya	BHEEMANGOUDA
45	O.S. 399/2020 (APPEARANCE OF PARTY)	27-01-2021	Yamanappa S/o. Gouramma Vs Mallamma W/o. Pampanna	H.Mariyappa
46	O.S. 655/2016 (EVIDENCE) IA/1/2016	27-01-2021	Gangappa S/o Basanagouda Vs Hanumanagouda S/o Chidanandagouda	VIRUPAKSHA MALIPATIL

PRL CIVIL JUDGE AND JMFC, SINDHANUR
Sri.Shreyansh Doddamani
PRL CIVIL JUDGE AND JMFC, Sindhanur
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
47	O.S. 407/2018 (EVIDENCE)	27-01-2021	Shambulinga S/o Ramanna Vs Renukamma W/o Ramanna	VIJAYABHASKAR REDDY
48	O.S. 461/2018 (EVIDENCE)	27-01-2021	Shabana Begum W/o Noor Pasha Vs Hussain Sab S/o Raja Sab	M. Nagaraj
49	O.S. 82/2019 (EVIDENCE) IA/1/2019	27-01-2021	Thrishuladharaswamy S/o Veerabadrayswamy Hiremat Vs Praveen Kumar S/o Tipeswamy	H. Ramanagouda
50	O.S. 119/2019 (EVIDENCE)	27-01-2021	Hanumamma W/o Nandappa Vs Thippamma W/o NIngappa	Khaja Hussain
51	O.S. 255/2019 (EVIDENCE) IA/1/2019	27-01-2021	Veerabhadrayya S/o Mudukayya Vs Pampayya S/oSidayya	Basavarj Bavital
52	O.S. 304/2019 (EVIDENCE)	27-01-2021	Laxmamma W/o Venkappa Uppar Vs Shashppa S/o Bheemappa	KALMANGI AMAREGOUDA
53	O.S. 378/2019 (EVIDENCE)	27-01-2021	Vijayakumar S/o. Pampanagouda Vs The Panchayat Development Officer, Gram Panchayath, Jawalagera, Tq.Sindhanur	Virupanna Nayk Dumati
54	O.S. 475/2019 (EVIDENCE) IA/1/2019	27-01-2021	Vaishnavi D/o. Ganganagouda Vs Gangangouda S/o. Chandrappa	K VEERANAGOUNDA
55	O.S. 159/2020 (COGNIZANCE)	27-01-2021	Narasamma W/o. Late Pampapathi Vs Rudramma W/o Kantappa	Thimmappa Dasar

PRL CIVIL JUDGE AND JMFC, SINDHANUR
Sri.Shreyansh Doddamani
PRL CIVIL JUDGE AND JMFC, Sindhanur
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	C.C. 447/2015 (SUMMONS)		Hosagerappa. Vs Shankrappa.	SA
2	CrI.Misc. 247/2019 (SUMMONS)		Sohil S/o Rajasab Vs Rajsab S/o Shaiksab @ Jogisab	Syed Jamel
ISSUE NBW				
3	C.C. 652/2013 (SUMMONS)		State of Karnataka Vs Basha Driver.	Sindhanur Town PS
4	C.C. 477/2017 (SUMMONS)		Town P.S. Sindhanur Vs Mohmed Haneef S/o. Khajahussain	A.P.P.
5	C.C. 480/2018 (EVIDENCE)		Town P.S.Sindhanur Vs Smt. Begum W/o. Mahiboob	A.P.P
6	C.C. 391/2017 (ARGUMENTS)		Traffic P.S. Sindhanur Vs Kumar S/o. Shankrappa	A.P.P.
7	C.C. 683/2019 (ARGUMENTS)		State by Traffic PS Vs Mohammed Abdul lateef S/o Babumiya	APP
8	CrI.Misc. 2374/2020 (NOTICE TO RESPONDENT)		Roma Baidya W/o Paresh Baidya Vs The Registrar of Births and Deaths i.e. The commissioner, CMC Office, Sindhanur	Hanumanthappa Budival
9	CrI.Misc. 2375/2020 (NOTICE TO RESPONDENT)		H Mohammed Rafi S/o. H Allabakshi Vs The Registrar of Birth and Deaths i.e. The Commissioner, CMC Office, Sindhanur	Hanumanthappa Budival
10	CrI.Misc. 2376/2020 (NOTICE TO RESPONDENT)		Chandpasha S/o Shaik Imam Vs The Registrar of Birth and Deaths, i.e. The Commissioner, CMC, Sindhanur	Hanumanthappa Budival
11	CrI.Misc. 2377/2020 (NOTICE TO RESPONDENT)		Chandbee W/o. Nazeer Sab Vs The commissioner (Registrar of Birth and Death), Sindhanur	Heena Amreen Desai

PRL CIVIL JUDGE AND JMFC, SINDHANUR
Sri.Shreyansh Doddamani(Incharge)
ADDL CIVIL JUDGE AND JMFC, Sindhanur
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
03:00-04:00 PM				
1	O.S. 392/2019 (SUMMONS) IA/3/2020 IA/2/2019		Sangappa S/o. Late Basavarajappa Vs Smt. Ambamma W/o. Late Basavarajappa	M. Amaregouda SREEDHAR SESHAGIRI KULKARNI
COURT NOTICE TO PLFT.				
2	O.S. 232/2010 (SUMMONS)		Badanna Vs Karibasappa	B.R.
OBECTION				
3	O.S. 268/2014 (SUMMONS) IA/1/2014		Mahaboobi Vs Rasoolbi	SVP
STEPS				
4	EX 64/2015 (SUMMONS)		Malleshappa So Amatheppa Vs Mallappa so Mareppa Harijan,	M.Kalingappa.
5	O.S. 13/2007 (SUMMONS)		Dr. E Panduranga Shetty S/o Pampanna Shetty Vs K Ramayya S/o. Kandayya	KALMANGI AMAREGOUDA
6	O.S. 10/2007 (HEARING)		Dr. E Panduranga Shetty S/o. Pampanna Shetty Vs S Ramayya S/o. Sandhanam	KALMANGI AMAREGOUDA
7	O.S. 11/2007 (HEARING)		Dr. E Panduranga Shetty S/o. Pampanna Shetty Vs Balu S/o. Velu	
8	O.S. 12/2007 (HEARING)		Dr E Panduranga Shetty S/o. Pampanna Shetty Vs Smt Ramayyee W/o Paliniyandi	KALMANGI AMAREGOUDA
9	O.S. 14/2007 (HEARING)		Dr. E Panduranga Shetty S/o. Pampanna Shetty Vs Urugavalam S/o. Periyayya	KALMANGI AMAREGOUDA
10	O.S. 15/2007 (HEARING)		Dr.E.Panduranga Shetty S/o. Pampanna Shetty Vs K Sundaraj S/o. Ramayya	KALMANGI AMAREGOUDA
11	O.S. 16/2007 (HEARING)		Dr E Panduranga Shetty S/o. Pampanna Shetty Vs Andiyappann S/o. Chinnayya	

PRL CIVIL JUDGE AND JMFC, SINDHANUR
Sri.Shreyansh Doddamani(Incharge)
ADDL CIVIL JUDGE AND JMFC, Sindhanur
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	O.S. 406/2013 (EVIDENCE)		Virupanna So Muttayya Madivalaru Vs Ayyamma Wo Muttayyya Madivalaru	Bhojraj
13	O.S. 366/2019 (EVIDENCE)		Simhadari Satyanarayana S/o Surya Rao Vs Vakalapudi Satyanarayana S/o Butchi	GSRK reddy
14	O.S. 148/2011 (ORDERS)		Veereshappa Hosmani Vs Lingappa agsar	MAG. VAP
WRITTEN STATEMENT				
15	O.S. 331/2020 (COGNIZANCE) IA/1/2020		Chennakeshwari Rajaguru D/o. Panapayyaswamy Vs Manager, LIC, Raichur	VIJAYABHASKAR REDDY

PRL CIVIL JUDGE AND JMFC, SINDHANUR
Sri.Shreyansh Doddamani(Incharge)
ADDL CIVIL JUDGE AND JMFC, Sindhanur
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	C.C. 1987/2020 (SUMMONS)		State by Balaganur PS Vs Devappa alias Devendrappa S/o Hanumanta	APP
2	C.C. 1990/2020 (SUMMONS)		State by Balaganur PS Vs Shivakumar S/o Mallikarjuna Desayi	APP
OBECTION				
3	C.C. 730/2018 (SUMMONS)		Balaganur P.S. Sindhanur Vs Amaresh Alias Amaregouda S/o. Venkangouda	A.P.P. J. Rayappa
4	CrI.Misc. 1975/2020 (APPEARANCE OF PARTY)		Smt. Hussainamma W/o. Earanna Kori Vs Earanna Kori S/o. Late Dodda Earappa Kori	SHRIDHAR ABKARI
5	C.C. 522/2001 (EVIDENCE)		State of Karnataka Vs N.K.Shende	APP M. Amaregouda
6	C.C. 114/2012 (EVIDENCE)		State of Karnataka Vs Narasareddeppa	APP R. Mallayya
7	C.C. 582/2012 (EVIDENCE)		State of Karnataka Vs Mallareddy	APP M. Amaregouda
8	C.C. 730/2013 (EVIDENCE)		State of Karnataka Vs Kalidas So Prashantha	
9	C.C. 741/2013 (EVIDENCE)		Renukamma Wo Huligesha Kori. Vs Huligesh So Lachmanna.	SRH
10	C.C. 817/2013 (EVIDENCE)		State of Karnataka Vs Sangayya so Channaveerayya.	APP Virupaxgouda Amaragouda Patil
11	C.C. 823/2013 (EVIDENCE)		State of Karnataka Vs Gademma Wo Hulgappa	APP
12	C.C. 979/2013 (EVIDENCE)		State of Karnataka Vs Rangappa So Timanna	APP SHRIDHAR ABKARI

PRL CIVIL JUDGE AND JMFC, SINDHANUR
Sri.Shreyansh Doddamani(Incharge)
ADDL CIVIL JUDGE AND JMFC, Sindhanur
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	C.C. 648/2014 (EVIDENCE)		P.S.I. of Balaganur P.S. Vs Naresh So Satyanarayana	A.P.P. SREEDHAR SESHAGIRI KULKARNI
14	C.C. 777/2014 (EVIDENCE)		Balaganur PS Vs Manjappa	APP J. Rayappa
15	C.C. 398/2015 (EVIDENCE)		Turvihal PS. Vs Venkatarao P. So. Rattayya	A.P.P. R.K. Nagaraj
16	C.C. 439/2015 (EVIDENCE)		Balaganur PS Vs Ramanna So. Yamanappa Maladinni	A.P.P.
17	C.C. 26/2016 (EVIDENCE)		Balaganur P.S. Vs Amaregouda So. Rudregouda	APP M. Amaregouda
18	C.C. 397/2017 (EVIDENCE)		Turvihal P.S. Vs Sanganagouda S/o. Basavaraj Police Patil	A.P.P.
19	Crl.Misc. 1156/2017 (EVIDENCE)		Arogyamma W/o Kuberappa Vs Kuberappa S/o Sarojamma	M. Amaregouda
20	Crl.Misc. 613/2018 (EVIDENCE)		Mahadevi W/o Jalalappa Vs Jalalappa S/o Mukappa	R.Veeresh Balaswamy
21	C.C. 976/2018 (EVIDENCE)		Excise P.S. Sindhanur Vs Shivaraja Nayak S/o. Ramanna	A.P.P. LINGARAJ HALAPUR H
22	C.C. 113/2019 (EVIDENCE)		Excise P.S. Sindhanur Vs Sangli S/o. Subramanya	A.P.P.
23	Crl.Misc. 28/2020 (EVIDENCE)		Durgesh S/o. Veeresh Vs The Registrar of Birth and Deaths, Sindhanur	Balaswamy
PROCLAMATION				
24	C.C. 403/2015 (FIRST HEARING)		Turvihal PS. Vs Duragi Prasad Alias Donga Nani So. Bandi Raju	A.P.P.

PRL CIVIL JUDGE AND JMFC, SINDHANUR
Sri.Shreyansh Doddamani(Incharge)
ADDL CIVIL JUDGE AND JMFC, Sindhanur
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
25	C.C. 437/2017 (FRAMING OF CHARGE OR PLEA)		Venkatesh Vs Somashekar	SHRIDHAR ABKARI
26	C.C. 525/2018 (FRAMING OF CHARGE OR PLEA)		State by Balaganur PS Vs Shivakumar S/o Pampanagouda	APP
27	C.C. 150/2019 (FRAMING OF CHARGE OR PLEA)		Dhanalakshmi W/o Venkatadurga Rao Vs M Kumaraswamy S/o Trimurtulu	
28	C.C. 653/2019 (FRAMING OF CHARGE OR PLEA)		State by Balaganur PS Vs Nirupadi S/o Amarappa	APP R. Mallayya
29	C.C. 1223/2019 (FRAMING OF CHARGE OR PLEA)		Smt.Geetamma Vs Channayaswamy	BHEEMAGOUDA
30	CrI.Misc. 1224/2014 (NOTICE TO RESPONDENT)		Sharanamma Vs Veeranagouda	KALMANGI AMAREGOUDA
31	C.C. 793/2017 (NOTICE TO SURETY)		State by Turvihah PS Vs Amaresh S/o Chinnanagouda	APP J. Rayappa
32	CrI.Misc. 1555/2019 (NOTICE TO RESPONDENT)		Smt. Renukamma W/o Sharanappa Vs Sharanappa S/o Shivappa	BASANAGOUDA
33	P.C. 30/2020 (FINAL REPORT)		Mohammed Rafiq S/o. Iqbal Sab Vs Shekhavali S/o. Abdul Khadar Sab	Prashanth Kumar C B.Abdul Gani
34	CrI.Misc. 1953/2020 (NOTICE TO RESPONDENT)		Smt. Mallamma W/o. Late Amaresh @ Amaregouda Kadabur Vs Virupakshappa Kadabur S/o. Amaregouda @ Amaresh	Veeresh Pannur

PRL CIVIL JUDGE AND JMFC, SINDHANUR

Ravikumar K

II-Add. Civil Judge and JMFC, Sindhanur

Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	O.S. 401/2020 (APPEARANCE OF PARTY)		Ayyappa S/o. Hanumantha Vs Mounesh S/o. Rarayappa	Ravikumar V.
2	O.S. 398/2020 (HEARING) IA/1/2020		Anjana D/o. Krishna Rao Vs Saroja W/o. Sridhargouda	Syed Hyder Pasha Quadri
3	O.S. 287/2012 (EVIDENCE)		Hanmantha Vs Yankappa	M.A.G. M.D.J.
4	O.S. 528/2014 (EVIDENCE) IA/1/2014		S.Vasanthkumar Vs Sikkim Narayana	H.N.G.
5	O.S. 442/2018 (EVIDENCE)		UCO Bank Vs Sharanappa S/o Yankanna	K VEERANAGOUNDA
6	O.S. 3/2019 (EVIDENCE) IA/1/2018 IA/2/2019		Smt. Ratnamma W/o Ambanna Chaluvadi Vs State of Karnataka	KALMANGI AMAREGOUDA
7	O.S. 143/2020 (EVIDENCE)		State Bank of India Branch Bus Stand Road Sindhanur Dist. Raichur represented by its Branch Manager Vs Md. Sameer S/o. Md. Asif	H.Basavaraj Hulihyder.
8	O.S. 227/2020 (EVIDENCE)		Rakesh S/o. Narayana Goldar Vs Bikash Mandal S/o Pancharam Mandal	Anandkumar M
Cases listed below are adjourned due to Covid 19				
9	O.S. 268/2012 (SUMMONS)	06-02-2021	Rudragouda Vs Ayyanna	SSK KAG
10	O.S. 218/2020 (SUMMONS)	06-02-2021	Paranagouda S/o. Basanagouda Vs Smt. Sharanamma W/o. Shivaraddeppa	G.Virupaxappa.
11	O.S. 362/2020 (SUMMONS)	06-02-2021	Lalithamma W/o. Holeyappa Vs Smt. Parvathamma W/o. Hanumantha	J. Rayappa
12	O.S. 374/2020 (SUMMONS)	06-02-2021	Malnbee D/o. Babusab Vs Moulali S/o. Babusab	BASAVARAJ MALIPATIL

PRL CIVIL JUDGE AND JMFC, SINDHANUR

Ravikumar K

II-Add. Civil Judge and JMFC, Sindhanur

Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 377/2020 (SUMMONS)	06-02-2021	Somanath S/o. Doddanagouda Police Patil Vs Mallamma W/o. Channanagouda Halemani	Nagendra Kumar
14	EX 25/2020 (NOTICE)	06-02-2021	Maruthi S/o Venkatappa Vs Amarappa S/o. Kantappa	Sharanayya Swamy

PRL CIVIL JUDGE AND JMFC, SINDHANUR

Ravikumar K

II-Add. Civil Judge and JMFC, Sindhanur

Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	C.C. 2034/2020 (A.D.R.)		State by Rural PS Vs Ravikumar S/o Hanumantha	APP
2	C.C. 2035/2020 (A.D.R.)		State by Rural PS Sindhanur Vs Jaganath Reddy S/o Krishna Reddy	APP
3	C.C. 2036/2020 (A.D.R.)		State by Rural PS Sindhanur Vs Mahiboob S/o Khadarbasha	APP
4	C.C. 2049/2020 (A.D.R.)		State by Rural PS Sindhanur Vs Mehaboob S/o Nabhi Sab	APP
5	C.C. 2050/2020 (A.D.R.)		State by Rural PS Sindhanur Vs Najeer S/o Nabhisab	APP
6	C.C. 2051/2020 (A.D.R.)		State by Rural PS Sindhanur Vs Maruti S/o Sukmuniyappa	APP
7	C.C. 2052/2020 (A.D.R.)		State by Rural PS Sindhanur Vs Nabhi Sab S/o Khadarsab	APP
8	C.C. 633/2015 (EVIDENCE)		State by Rural P.S Vs Somnath So Basappa	APP
9	C.C. 699/2015 (EVIDENCE)		State by Rural P.S Vs S. Mohan Rao, So Bramhayya	APP
10	CrI.Misc. 508/2016 (EVIDENCE)		Renukamma Wo Nagaraj, Vs Nagaraj So Ningappa,	K.Veerabhadra Gouda
11	C.C. 842/2016 (EVIDENCE)		Ms Modern Agro Chemicals Industries by its Proprietor M.Murali Krishna, Vs Ms Ranga Enterprises, by its Proprietor P.Narayana Swamy,	K VEERANAGOUNDA HNG
12	C.C. 257/2017 (EVIDENCE)		Manjunath Katwa S/o Shankar Sa Katwa Vs Dhanraj Parmar S/o Mangalram	SREEDHAR SESHADRIGIRI KULKARNI
13	CrI.Misc. 405/2017 (EVIDENCE)		Smt. Basamma W/o Ramreddy Vs Ramreddy S/o Yamanappa Kenchanagudda	SHRIDHAR ABKARI
14	C.C. 515/2017 (EVIDENCE)		Rural PS Vs Virupangouda	

PRL CIVIL JUDGE AND JMFC, SINDHANUR

Ravikumar K

II-Add. Civil Judge and JMFC, Sindhanur

Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	Crl.Misc. 885/2020 (EVIDENCE)		Ashabee W/o. Khaja Husen Vs The Registrar of Birth and Deaths, Sindhanur	Chidanandappa D Udbal
16	C.C. 683/2017 (ARGUMENTS)		State by Rural PS Sindhanur, Vs Ambaddeppa S/o Goddi Earappa	APP
17	C.C. 778/2020 (APPEARANCE OF ACCUSSED)		State by Rural PS Vs Gopal Datta S/o Sonatana Datta	APP K S
18	C.C. 779/2020 (APPEARANCE OF ACCUSSED)		State by Rural PS Vs Ravi S/o Shekar Pujari	APP
19	C.C. 780/2020 (APPEARANCE OF ACCUSSED)		State Rural PS Vs Basha S/o Walisab	APP
20	C.C. 781/2020 (APPEARANCE OF ACCUSSED)		State by Rural PS Vs Vijaykumar S/o Basavarajappa	APP M Anand Kumar
21	P.C. 139/2014 (FURTHER EVIDENCE OF PETITIONR)		Ms Shriram Transport Finance company ltd. Sindhanur. Vs Virupanna	M.M.R.
22	C.C. 770/2016 (FOR COMPLIANCE)		Sindhanur Rural P.S Vs Hussainappa S/o. Ramanna	APP
23	C.C. 1099/2016 (COMPLAINANT EVIDENCE)		The Chief Execxutive Officer Vs Narayana Nayak	J.Rayappa
24	Crl.Misc. 539/2018 (PETITIONER EVIDENCE)		Hanumantha S/o Yankappa Vs The Tahasildar, Sindhanur.	Ravindranath
25	Crl.Misc. 1879/2019 (PETITIONER EVIDENCE) IA/1/2019		Gangamma W/o. Late Bheemappa Vs The Registrar of Birth and Deaths, Sindhanur	N. Veeresh Patil
26	Crl.Misc. 2538/2019 (PETITIONER EVIDENCE)		Khaza bani w/o. Bada Khazasab Vs The Registrar of Birth and Deaths, Sindhanur	Balaswamy
27	Crl.Misc. 2547/2019 (PETITIONER EVIDENCE)		Smt. Geetha W/o. Ganganna Vs The Tahasildar Birth and Death Registration Office Sindhanur.	Chidanandappa D Udbal

PRL CIVIL JUDGE AND JMFC, SINDHANUR

Ravikumar K

II-Add. Civil Judge and JMFC, Sindhanur

Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	Crl.Misc. 2548/2019 (PETITIONER EVIDENCE)		Smt. Geetha W/o. Ganganna Vs The Tahasildar Birth and Death Registrar, Sindhanur.	Chidanandappa D Udbal
29	Crl.Misc. 2553/2019 (PETITIONER EVIDENCE)		K Nagamani W/o. K Veeravenkat Sathyanarayan Vs The Registrar of Birth and Deaths, Sindhanur	Srinivas Badi
Cases listed below are adjourned due to Covid 19				
30	C.C. 1548/2020 (SUMMONS)	05-01-2021	Sri. Mallanagouda S/o. Yankappa Gireddi Vs Sri. R Sunilkumar S/o. R Satyanarayana	M. Amaregouda
31	C.C. 1291/2020 (NOTICE)	05-01-2021	Mallanagouda S/o. Yankappa Giraddi Vs R Satyanarayana S/o. R. Veeraraghavalu	SREEDHAR SESHAGIRI KULKARNI
32	C.C. 913/2013 (SUMMONS)	06-02-2021	Manjunath So Busappa Vs Yonish Khan Sharif So late Munavar Sharif	BC
33	C.C. 836/2014 (SUMMONS)	06-02-2021	Ms Makhteshim Agan India Pvt Limited Vs Police Patel Shekar Gouda	M. Amaregouda
34	C.C. 125/2015 (SUMMONS)	06-02-2021	E.Srinivas Vs MS. Aditya Super Market	
35	Crl.Misc. 806/2016 (SUMMONS)	06-02-2021	Smt.Lalita Vs Eranna	M. Amaregouda
36	C.C. 20/2017 (SUMMONS)	06-02-2021	Sharanabasavaraj S/o. Ayyappa Vs Laxmi Narashimer	M.M.Shilly
37	C.C. 402/2017 (SUMMONS)	06-02-2021	Davalasab S/o. Khasim Sab Dinni Vs D. Munivenkatappa	Bhojraj
38	C.C. 846/2017 (SUMMONS)	06-02-2021	State by Rural PS Vs Motilal S/oHanumanthappa Jadav	APP

PRL CIVIL JUDGE AND JMFC, SINDHANUR

Ravikumar K

II-Add. Civil Judge and JMFC, Sindhanur

Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
39	C.C. 848/2017 (SUMMONS)	06-02-2021	State by Rural P.S Vs Manjunatha S/o Veerappa Madiwal	APP
40	C.C. 433/2018 (SUMMONS)	06-02-2021	MMV Narsimharao S/o M. Ramachandrarao Vs Khasimbee.D. W/o Hassain.K.	SREEDHAR SESHAGIRI KULKARNI
41	C.C. 631/2018 (SUMMONS)	06-02-2021	Deelip Kumar Sakalech Vs Joint Managing Director South Indian Spinning Mill Pvt Ltd.	LINGARAJ HALAPUR H
42	C.C. 911/2018 (SUMMONS)	06-02-2021	Balaji Food Industry Vs Mahesh	R.K. Nagaraj
43	C.C. 1134/2018 (SUMMONS)	06-02-2021	Venkareddy S/o Basanna Vs Surendra S/o Bheemachari	Veeresh Pannur
44	C.C. 229/2019 (SUMMONS)	06-02-2021	K.J. Rajashekar S/o K. Janaki Ramayya Vs Govindappa S/o Hanumanthappa Pujari	Balaswamy
45	C.C. 271/2019 (SUMMONS)	06-02-2021	Shubharamba Chits (KAR) Pvt. Ltd. Vs Sujatha Kulkarni W/o Shrishaila Rao Kulkarni	Venkata Srinivas Pampana
46	C.C. 397/2019 (SUMMONS)	06-02-2021	Basaveshwara Pattina Sourdha Sahakari Niyamitha Sindhanur Vs Lakshmi W/o Nagesh	M. Amaregouda
47	C.C. 399/2019 (SUMMONS)	06-02-2021	Basaveshwara Pattina Sourdha Sahakari Niyamitha Sindhanur Vs Mujafarkhan S/o Jahangeer Khan	M. Amaregouda
48	C.C. 403/2019 (SUMMONS)	06-02-2021	Yuva Bharath Souhardha Sahakari Niyamitha Vs Alimuddina S/o Mira Vajir	M. Amaregouda
49	C.C. 404/2019 (SUMMONS)	06-02-2021	Basaveshwara Pattina Sourdha Sahakari Niyamitha Sindhanur Vs Anjaneya.K. S/o K.S. Hanumanthappa	M. Amaregouda

PRL CIVIL JUDGE AND JMFC, SINDHANUR

Ravikumar K

II-Add. Civil Judge and JMFC, Sindhanur

Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
50	C.C. 412/2019 (SUMMONS)	06-02-2021	Basaveshwara Pattina Sourdha Sahakari Niyamitha Vs Balaji V S/o Satyanarayana V	M. Amaregouda
51	C.C. 413/2019 (SUMMONS)	06-02-2021	Bbasavashwara Pattina Sourdha Sahakari Niyamita Vs Mahabaleshwar S/o Channappa Pattar	M.Basavaraj Walkamdinni
52	C.C. 420/2019 (SUMMONS)	06-02-2021	Padmaja Enterprises Vs Hari Hara Hybrid Seeds Distributors of Seeds and Pesticides	R.Veesh
53	C.C. 494/2019 (SUMMONS)	06-02-2021	Shivaraj Patil S/o Veeranagouda Vs Venkatesh S/o Hanumappa	C VEERESH
54	C.C. 520/2019 (SUMMONS)	06-02-2021	Vijayamitra Vividoddesha Souharda Sahakari Vs Hanumanagouda S/o Nagappa	GSRK reddy
55	C.C. 529/2019 (SUMMONS)	06-02-2021	Amaresh S/o Bagappa Vs Ravindra K S/o Mallanna	C VEERESH
56	C.C. 837/2019 (SUMMONS)	06-02-2021	Deelipkumar Sakalecha Vs Mukesh Balasaheb	VIJAYABHASKAR REDDY
57	C.C. 966/2019 (SUMMONS)	06-02-2021	Basaveshwara Pattina Sourdha Sahakari Niyamitha Vs Fiyaz Ahamed S/o Rajjabbali	M. Amaregouda
58	C.C. 56/2020 (SUMMONS)	06-02-2021	Sri. Sai Channabasaveshwara Pattina Souharda Sahakari Niyamit Vs Mr. Lakshman S/o. Akhandappa	BASAVANAGOUNDA M
59	C.C. 57/2020 (SUMMONS)	06-02-2021	Sri Sai Channabasaveshwar Pattina Souharda Sahakari Niyamit represented by its Asst.Manager Vs Mr. Channanagouda S/o Chandrashekhargouda	BASAVANAGOUNDA M

PRL CIVIL JUDGE AND JMFC, SINDHANUR

Ravikumar K

II-Add. Civil Judge and JMFC, Sindhanur

Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
60	C.C. 58/2020 (SUMMONS)	06-02-2021	Sri Sai Channabasaveshwara Pattina Souharda Sahakari Niyamit represented by its Asst. Manager Vs Mr. Thimmanagouda P S/o. Veeranagouda P	BASAVANAGOUNDA M
61	C.C. 59/2020 (SUMMONS)	06-02-2021	Sri Sai Channabasaveshwar Pattina Souharda Sahakari Niyamit represented by its Asst. Manager Vs Sheir Mohmed Ali S/o. Valisab Kolmi	BASAVANAGOUNDA M
62	C.C. 60/2020 (SUMMONS)	06-02-2021	Sri Sai Channabasaveshwara PSSN represented by its Asst. Manager, Sri. N Basavaraj Vs Mr. K. Ajayakumar S/o. K Sambireddy	BASAVANAGOUNDA M
63	C.C. 187/2020 (SUMMONS)	06-02-2021	CEO Sri Kannika Parameshwari Pattina Souhard Sahakari Niyamitha Sindhanur Vs Sudarshan T S/o Thippeswamy	Lingaraj. H.
64	C.C. 270/2020 (SUMMONS)	06-02-2021	The Manager Vs N. Narasimha Muruthy S/o Bhimsena Achara	LINGARAJ HALAPUR H
65	C.C. 787/2020 (SUMMONS)	06-02-2021	State by Rural PS Vs Goudappa S/o Hussainappa	APP
66	C.C. 794/2020 (SUMMONS)	06-02-2021	State by Rural PS Vs Raghavendra S/o Veeresh	APP
67	CrI.Misc. 1904/2020 (NOTICE)	06-02-2021	Smt. Vaddamanu Adilakshmi W/o. V Guruprasad Vs V Guruprasad S/o. Late Chinna Guruvayya	J. Rayappa
68	C.C. 449/2011 (APPEARANCE OF ACCUSED)	06-02-2021	State of Karnataka Vs Amarzeethsingh	A.P.P.
69	C.C. 749/2020 (APPEARANCE OF ACCUSED)	06-02-2021	State by Rural PS Vs Anandappa s/o Basapp Palled	APP

PRL CIVIL JUDGE AND JMFC, SINDHANUR

Ravikumar K

II-Add. Civil Judge and JMFC, Sindhanur

Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
70	C.C. 768/2020 (APPEARANCE OF ACCUSED)	06-02-2021	State by Rural PS Vs Bala Venkatesh s/o Bhairavaswamy	APP
71	C.C. 777/2020 (APPEARANCE OF ACCUSED)	06-02-2021	State by Rural PS Vs Annamreddy Prakashrao S/o Suryanarayana	APP
72	C.C. 782/2020 (APPEARANCE OF ACCUSED)	06-02-2021	State by Rural PS Vs Sharanabasava @ Sharanappa S/o Mallanagouda	APP
73	C.C. 783/2020 (APPEARANCE OF ACCUSED)	06-02-2021	State by Rural PS Vs Vijaykumar S/o Sharanappa	APP
74	C.C. 784/2020 (APPEARANCE OF ACCUSED)	06-02-2021	State by Rural PS Vs Vivekanandswamy S/o Sharanayya Swamy	APP
75	C.C. 785/2020 (APPEARANCE OF ACCUSED)	06-02-2021	State by Rural PS Vs Siddappa S/o Devappa	APP E.D
76	C.C. 786/2020 (APPEARANCE OF ACCUSED)	06-02-2021	State by Rural PS Vs Ambresh Abakari S/o Govindraj Abkari	APP
77	C.C. 791/2020 (APPEARANCE OF ACCUSED)	06-02-2021	State by Rural PS Vs Thimmanagouda S/o Sharanegouda	APP
78	C.C. 793/2020 (APPEARANCE OF ACCUSED)	06-02-2021	State by Rural PS Vs Raghavendra S/o Veeresh	APP R.K. Nagaraj
79	C.C. 795/2020 (APPEARANCE OF ACCUSED)	06-02-2021	State by Rural PS Vs Raghavendra S/o Veeresh	APP R.K. Nagaraj
80	C.C. 1451/2020 (APPEARANCE OF ACCUSED)	06-02-2021	State by Rural PS Vs Somanna Alias Somappa Bander S/o Mallappa Bander	APP
81	C.C. 1455/2020 (APPEARANCE OF ACCUSED)	06-02-2021	State by Rural PS Vs Sanjeevappa S/o Mallappa	APP
82	C.C. 355/2016 (FRAMING OF CHARGE OR PLEA)	06-02-2021	State by Rural P.S. Vs Saddam So Hasen Sab	APP

PRL CIVIL JUDGE AND JMFC, SINDHANUR

Ravikumar K

II-Add. Civil Judge and JMFC, Sindhanur

Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
83	P.C. 205/2014 (FINAL REPORT)	06-02-2021	Ambamma Vs Hanumanthappa	C.Hanumesh.
84	P.C. 182/2015 (ENQUIRY)	06-02-2021	Mruthanjaya So Neelkanta Rao Jahagirdar, Vs Manjunath So Shadksharaiah,	M. Amaregouda
85	C.C. 817/2015 (H.B.C)	06-02-2021	State by Rural P.S. Vs Manjunath So Mudukappa	APP
86	P.C. 273/2016 (FINAL REPORT)	06-02-2021	Renukamma W/o Hanumantha Vs Hanumanth S/o Channappa	K.Veerabhadra Gouda
87	Crl.Misc. 165/2018 (NOTICE TO RESPONDENT)	06-02-2021	Lakshmi alias Mudukamma W/o Venkoba Vs Hunasegidada Venkoba S/o Mahantappa	H. Ramanagouda
88	Crl.Misc. 261/2018 (NOTICE TO RESPONDENT)	06-02-2021	Sharanamma W/o Hanumanthappa Vs M Hanumanthappa S/o Basalingappa	H. Ramanagouda
89	C.C. 443/2018 (H.B.C)	06-02-2021	State by Rural PS Vs Bheemappa S/o HanumanthappaBhovi	APP
90	Crl.Misc. 345/2019 (NOTICE TO RESPONDENT)	06-02-2021	Gangamma S/o Yankappa Vs Tahasildar, Sindhanur	Ravindranath
91	Crl.Misc. 1016/2019 (NOTICE TO RESPONDENT)	06-02-2021	Smt. Amaramma aliyas Amruta W/o Amaresha Kumbar Vs Amaresha S/o Pampanna Kumbar	K.Veerabhadra Gouda
92	Crl.Misc. 586/2020 (NOTICE TO RESPONDENT)	06-02-2021	Basha S/o. Dadasab Vs The Registrar of Birth and Deaths, Sindhanur	Hanumanthappa Budival
93	Crl.Misc. 884/2020 (NOTICE TO RESPONDENT)	06-02-2021	Ashabee W/o. Khaja Husen Vs The Registrar of Birth and Deaths, Sindhanur	Chidanandappa D Udbal
94	Crl.Misc. 973/2020 (NOTICE TO RESPONDENT)	06-02-2021	Devendrappa S/o. Ambanna Vs The registrar of birth and death office sindhanur.	Chidanandappa D Udbal